

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

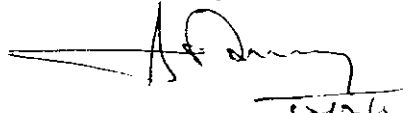
Dated: 12.07.2016

ORDER NO. 82 of 2016

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide **order no. 71 of 2016 for CESTAT Mumbai** to the extent indicated below:-

From 25.07.2016 to 29.07.2016 at 10.30 p.m. Hon'ble Shri M.V. Ravindran, Member (Judicial) and Hon'ble Shri C.J. Mathew, Member (Technical) will hear Excise & Service Tax Division Bench matters.

By Order


(A.Mohan Kumar)
Registrar

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Deputy Registrar